[श्री वृद्धि चन्द्र जैन]

लाइन से जुड़ जायेगा । यह क्षेत्र खनिज की दृष्टि से भी महत्वपूर्ण है । जैसलमेर, बाड़मेर एवं बीकानेर में गैस एवं पैट्रोल प्राप्ति की बड़ी संभावनायें हैं । जैसलमेर में तेल की खुदाई की कार्य चालू हो गया है ।

अत: केन्द्र सरकार के रक्षा एवं रेलवे मंत्रियों से निवेदन है कि देश की सुरक्षा एवं उन्नति के लिए पठानकोट से कांडला बड़ी लाइन के जल्दी से जल्दी सर्वेक्षण का कार्य शुरू कराकर उक्त रेलवे लाइन का कार्य युद्ध-स्तर पर शुरू करावें ताकि पिछड़े क्षेत्र भी दूसरे क्षेत्रों के मुकाबले आ सकें ।

(iii) TEXTILE COMMISSIONER'S ORDER PROHIBITING SPINNING OF THREADS OF HIGH COURTS BY SMALL SPINNING MILLS IN TAMIL NADU

*SHRI D.S.A. SIVAPRAKASAM (Tirunelveli): Sir, under rule 377, I wish to raise the follwong matter of urbent public importance.

It is understood that the Textile Commissioner has recently issued a new order in contravention of the old order relating to Small Spinning Mills (Waste Cotton Mills). Under this new order, the small spinning (Waste-Cotton Mills) cannot spin in higher counts than 10 counts. Consequently, more than 250 scale industries have been brought to grief.

For these small spinning mills (Waste Cotton Mills), the required permission is given by the Textile Commissioner. The capacity of the machinery the counts of thread. The permission given by the Textile Commissioner is valid from 6 months to 2 years. Now, the small spinning mills have got suddenly this new order, according to which the permission given earlier for spinning higher counts lapsed on 31-3-82, since the in these Mills is the deciding factor for small spinning mills can spin only 10 counts.

In Tamil Nadu, all the small spinning mills (Waste Cotton Mills) have taken loans from the banks besides their own investments. There is the imminent danger of all of them becoming extinct. This will affect fore than 50,000 workers in these small spinning mills.

The Government of India should intervene immediately and annual the order of the Textile Commissioner in the interest of survival of small spinning mills (Waste Cotton Mills). They should be allowed to spin upto 40 counts. If this new order is allowed to continue, the prices of 20 counts and 40 counts thread will go up, affecting lakhs and lakhs of weavers.

(iv) GRANT OF SUBSIDY TO RAJASTHAN FARMERS FOR INCREASING PRODUCTION OF SOYABEAN

श्री कृष्ण कुमार गोयल (कोटा): उपाध्यक्ष महोदय, खाद्य तेल की कुल मांग के मुकाबले में उत्पादन की कमी के कारण मांग पूर्ति हेतु भारत सरकार को आयात पर निर्भर करना पड़ रहा है, जिससे काफी मात्रा में विदेशी मुद्रा व्यय करनी पड़ रही है । इसी को ध्यान में रख कर भारत सरकार ने तिलहन के उत्पादन को प्रोत्साहित करने हेतु किसानों के लिए अनेक प्रेरणादायक निर्णय लिए हैं, जैसे सोयाबीन का उत्पादन करने वाले किसान को 650 रुपये प्रति हेक्टेयर अनुदान व उसके लिए 270 रुपए प्रति क्विंटल समर्थन मूल्य । इसके साथ ही विभिन्न स्थानों पर इस हेतु प्रयोगशालायें व अनुसंधान केन्द्र स्थापित किए गए हैं । गत वर्ष खरीफ में राजस्थान राज्य में विशेषकर चम्बल कमांड क्षेत्र में 13,000 हेक्टेयर में सोयाबीन का उत्पादन हुआ था तथा इस वर्ष में आगामी खरीफ के लिए राजस्थान के चम्बल कमाण्ड क्षेत्र में सोयाबीन के उत्पादन हेतु 50,009 हेक्टर का लक्ष्य निर्धारित किया गया है । परन्तु खेद है कि राजस्थान में सोयाबीन के उत्पादन को प्रेरित करने के लिए किसी भी प्रकार का

*The original speech was delivered in Tamil

अनुदान नहीं दिया जा रहा है। राजस्थान को सोयाबीन के समर्थन मूल्य से भी वंचित किया गया है, जिसके परिणामस्वरूप गत वर्ष खरीफ की फसल सोयाबीन को व्यापारियों ने किसान का शोषण कर के केवल 190 रुपये प्रति क्विंटल पर, जो समर्थन मूल्य से 80 रुपये प्रति क्विंटल कम था, खरीद किया। राजस्थान में सोयाबीन उत्पादन को प्रोत्साहित करने के लिए कोई प्रयोगशाला अथवा अनुसंधान केन्द्र भी नहीं खोला गया है।

अत: मैं कृषि मंत्री जी से निवेदन करूंगा कि वह राजस्थान में किसान को तिलहन सोयाबीन के उत्पादन को प्रोत्साहित करने के लिए अन्य राज्यों के समान किसान को समुचित अनुदान दें, समर्थन मूल्य पर सोयाबीन को राजस्थान में खरीद के लिए सुविधाएं दें व साथ ही इस हेतु प्रयोगशालाएं व अनुसंधान केन्द्र की स्थापना करें व इस असर का एक वक्तव्य लोक सभा में देने का कष्ट करें।

(v) COLLECTION OF CAPITATION FEE BY EDUCATIONAL INSTITUTIONS, PARTICULARLY IN KARNATAKA.

SHRI T. R. SHAMANNA (Bangalore South): Capitation fees for getting admission for Medical and Technical Courses.

The Central Government have categorically stated on a number of occasions that private college should not collect capitation fees and other unauthorised fees from the students seeking admission to Medical and Technical Courses.

Accordingly, the Government of India have issued instructions to State Governments to stop the evil practice of collecting capitation fees.

It is regretted that many colleges, particularly private colleges in Karnataka, have collected and still collecting, unreasonable capitation fees and donations and have commercialised the medical and engineering education.

Karnataka State has the largest number of engineering and medical colleges. There are, n Karnataka, 29 Engineering Colleges (of which 23 are private colleges) and 12 medical colleges (7 are private colleges):

It is unfortunate that even after the Government of India have issued instructions to stop the evil practice of collecting capitation fee, the Karnataka authorities have given permission to start many engineering and medical colleges and also have given permission to collect heavy capitation fees. The capitation fee collected last year was minimum Rs. 10,000 and maximum up to Rs. 50,000 or more to give a seat in the engineering college.

The capitation fees collected to give seat in a private medical college is Rs. 1,60,000 minimum and maximum up to Rs. 3 lakhs or more.

Though some colleges have used all the donation for building the college, it is alleged that in some private colleges a part of the donation has gone to the pocket of individual founder member of the college. The Government of India and the general public have condemned the practice of collecting capitation fees.

I may add here that in Karnataka alone there are 12,000 to 15,000 engineering graduates and 4,000 to 5,000 medical graduates are not having jobs. As such, where is the need for many more graduates?

Further, many of the students who pay heavy donations are sub-standard students and they get seats at the cost of many bright students.

I urge the Government to take all measures to arrest the evil practice of capitation fee from the next academic year at least.

(vi) MEASURES TO IMPROVE ECONOMIC CONDITIONS OF GUJJAR COMMUNITY IN JAMMU AND KASHMIR.

SHRI RAJESH PILOT (Bharatpur): The conditions of Gujjar Bakarwalas are pitiable. Although this community comes under the Scheduled Tribe in J & K and lot of concessions in the